

works inclusive of rehabilitation works, is provided by the Centre. An amount of Rs. 42 crores has been released.

Show-Cause Notices Issued by Directorate of Enforcement

7059. SHRI RAM BAHADUR SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of show-cause notices issued by the Directorate of Enforcement during January to December, 1987 to companies for the violation of FERA, excise and other financial irregularities;

(b) the number of adjudication proceedings held during the year 1987;

(c) the number of adjudication proceedings pending as on 31 December, 1987; and

(d) the names of those companies which have been prosecuted during the year 1987 and the amount recovered?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI H.K. GADHVI) : (a) to (d). During the period from January to December, 1987, the Directorate of Enforcement had initiated adjudication proceedings by issue of Show Cause Notices in 562 cases for violation of the provisions of the FERA. Out of these 199 cases were adjudicated leaving a pendency of 363 cases. During the same period, no company was prosecuted.

Liberalisation of Advance Licensing Scheme

7060. SHRI BALASAHEB VIKHE PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are consider-

ing further liberalisation of the advance licensing schemes;

(b) if so, whether the benefits under the Scheme have not been misused by the exporters;

(c) whether any survey was conducted in this connection recently; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) Suggestions received on the Advance Licensing Scheme have been considered along with the other schemes while formulation the Import-Export Policy for 1988-91 .

(b) to (d). Suo-moto investigation of Advance Licence cases have revealed instances of misuse of the facilities by some exporters. During the years 1986-87 and 1987-88, penalties have been imposed on 63 firms for mis-utilisation of the imported materials under the Imports & Exports (control) act, 1947 besides taking action for department under the Imports (Control) order, 1955.

LIC Scheme for Housing Finance and Pensioners

7061. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether Life Insurance Corporation is coming out with new and modified schemes in housing finance and for pensioners;

(b) if so, the details thereof; and

(c) whether L.I.C. has also approached the State Governments to provide land for construction of flats?